

का न्यूनतम वार्षिक औसत एफ० ओ० बी० मूल्य चुनिन्दा और गैर चुनिन्दा उत्पादों के लिए क्रमशः 25 लाख और 2 करोड़ रु० है जबकि बड़े स्तरीय एककों के लिए ये सीमाएं एक करोड़ रु० और 5 करोड़ रु० हैं। यह सुविधा लघु स्तरीय एककों के साथी संघ को भी उपलब्ध है।

(ii) निर्यात सदन प्रमाण पत्र देने के लिए व्यापारी निर्यातक अथवा बड़े पैमाने के विनिर्माता की पात्रता निर्धारित करने के सम्बन्ध में लघु स्तरीय उद्योगों द्वारा निर्मित उत्पादों के निर्यातों का मूल्य ऐसे निर्यातों के एफ० ओ० बी० मूल्य का दुगुना समझा जाता है।

(iii) निर्यात सदन को दिए जाने वाले अतिरिक्त लाइसेंस का मूल्य लघु स्तरीय तथा कूटीर उद्योगों द्वारा निर्मित उत्पादों के निर्यातों के एफ० ओ० बी० मूल्य का हिसाब 33 1/3 प्रतिशत की दर से लगाया जाता है जबकि बड़े पैमाने के उत्पादों के मामले में इसका हिसाब केवल 5 प्रतिशत की दर से लगाया जाता है।

(ii) निर्यात संवर्धन के लिए सहायता अनुदान संहिता के अन्तर्गत लघु उद्योग क्षेत्र के निर्यात सदनों और साथ ही लघु उद्योग एककों के साथी संघ को उनके विपरीत दलों के विमित्त ध्यय का 60 प्रतिशत दिया जाता है। जबकि अन्य निर्यात सदनों को 25 प्रतिशत दिया जाता है।

(ख) तथा (ग). 1980-81 के लिए आयात नीति बनाने के सम्बन्ध में पंजीकृत निर्यातकों के लिए आयात नीति की समीक्षा की जा रही है।

दिल्ली तथा जोधपुर के बीच बरास्ता जयपुर, विमान सेवा पुनः आरम्भ करना

206. श्री विरघी चन्द जैन : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली तथा जोधपुर के बीच, बरास्ता जयपुर, विमान सेवा कब से नहीं चल रहा है और इसके क्या कारण हैं ; और

(ख) इसके कब तक पुनः आरम्भ हो जाने का आशा है ?

पर्यटन और नागर विमानन तथा श्रम मंत्री (श्री जे० बी० पटनायक) : : (क) और (ख) बम्बई/अहमदाबाद/उदयपुर/जोधपुर/दिल्ली का परिचालन करने वाली दैनिक एच० एस०-748 सेवा को 6 जलाई, 1979 से निलम्बित कर दिया गया था क्योंकि एक एच० एस०-748 विमान मंगलौर में एक दुर्घटना में बुरी तरह क्षतिग्रस्त हो गया था। 4 अगस्त, 1979 को बम्बई के निकट हुई एक दुर्घटना में एक और एच० एस०-748 विमान के नष्ट हो जाने से इंडियन एयरलाइन्स की क्षमता की कमी और भी गंभीर हो गयी। इंडियन एयरलाइन्स के विमान-

बड़े में वर्ष 1980 के दौरान 4 बी-737 विमान और जुड़ जाने पर आशा है इंडियन एयरलाइन्स जोधपुर की विमान सेवा को सितम्बर, 1980 तक पुनः चालू कर देगी।

Opening of Hotels in Foreign Countries by Oberoi Groups

207. SHRI PIUS TIRKEY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Oberoi Groups of Hotels have been permitted to open hotels in a number of foreign countries; if so, full particulars thereof;

(b) the terms and conditions under which this Group has been permitted to set up hotels abroad; and

(c) the total annual foreign exchange they have earned for the country during the last three years?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Export of Steel Tubes

208. SHRI PIUS TIRKEY: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether India is exporting Steel Tubes abroad; if so, full particulars;

(b) the companies which are manufacturing and exporting these items;

(c) whether irregularities have been discovered on the part of these companies with regard to foreign exchange earnings from the exports; and

(d) if so, full details and action taken against defaulting companies?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. Export of steel tubes from this country

during the last three years are as follows:

Year	Exports (Value in Rs. crores)
1976-77	56.32
1977-78	43.03
1978-79	42.00
April—Oct., 79	16.61 Provisional

(b) The names of major manufacturing and exporting companies are as follows:

1. Gujarat Steel Tubes Ltd., Ahmedabad.
2. Zenith Steel Pipes and Industries Ltd., Bombay.
3. Shri Ambica Tubes Ltd., Ahmedabad.
4. Khandelwal Tubes, Bombay.
5. Jain Tubes Co. Ltd., New Delhi.
6. Indian Tubes Co. Ltd., Calcutta.
7. Kalinga Tubes Ltd., Calcutta.
8. Bharat Steel Tubes, New Delhi.
9. Jindal Pipes Pvt. Ltd., New Delhi.

(c) and (d). Information is being collected and will be laid on the Table of the House.

Demand for Bonus for Central Government Employees

209. SHRI K. A. RAJAN:
SHRI C. R. MAHATA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received a memorandum from the Central Government employees some time in December, last demanding bonus; and

(b) if so, the details thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b). In absence of the precise indication of the senders and the date of the memorandum referred to in the question, it is not possible to identify the same. However, it may be stated that the Government are examining the demands for the grant of production/productivity linked bonus in the cases of the employees of the production units of the Department of Defence Production, Posts and Telegraphs and some other departments.

Ministers' Visit Abroad

210. SHRI KRISHAN DUTT: Will the Minister of FINANCE be pleased to state the names of Ministers who visited foreign countries during the last two and a half years and the purpose of their visits and the expenditure incurred on each Minister on this account?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): The information for the period from 1st August, 1977 to 31st January, 1980 is being collected and will be laid on the Table of the House as soon as it is available.

Export of Agricultural Products

211. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether the export of agricultural products is being given encouragement by Government to balance the deficit in balance of payments; and

(b) if so, the commodities for which encouragement is being given?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Export of certain selected items of agricultural products is being encouraged by grant of Cash Compensatory Support and Import Replenishment. Details of the